

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

M.A. No. 36/2025

In

ORIGINAL APPLICATION NO. 804 OF 2024

IN THE MATTER OF:

Praveen Kumar Gupta

.....PETITIONER

VERSUS

Govt. of NCT of Delhi & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 24.03.2025)

Praveen Kumar Gupta

.....PETITIONER

VERSUS

- 1. Secretary, Department of Environment,**
Government of National Capital Territory of Delhi
Jor Bagh Road, Lodi Colony, New Delhi, Delhi 110003
Email: ssenv@delhi.gov.in/ singh.anilkr@nic.in **RESPONDENT NO. 1**
- 2. District Magistrate, (North West), Delhi**
North West Delhi Office of District Magistrate
Kanjhawala Delhi- 110081
E-mail: dcnw@nic.in **RESPONDENT NO.2**
- 3. Delhi Pollution Control Committee**
Through Member Secretary
5th Floor, ISBT Building, Kashmere Gate, Delhi-110006
Email: ms.dpcc@nic.in **RESPONDENT NO. 3**
- 4. Public Works Department**
Through Chief Engineer
GNCTD 12th Floor, MSO Building,
I.P. Estate, New Delhi - 110002
Email: einc-pwd@delhi.gov.in/ dirm-pwd@delhi.gov.in **RESPONDENT NO. 4**